

FORM B

PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
PARAS SPARES AND ACCESSORIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PARAS SPARES AND ACCESSORIES LIMITED
2.	Date of incorporation of corporate debtor	26/07/1996
3.	Authority under which corporate debtor is incorporated / Registered	REGISTRAR OF COMPANIES-DELHI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29220DL1996PLC080700
5.	Address of the registered office and principal office (if any) of corporate debtor	1517/6, DEVIKA TOWERS, NEHRU PLACE, NEW DELHI-110019
6.	Date of closure of Insolvency Resolution Process	18.01.2021 as per order of the Hon'ble Adjudicatory Authority of even date.
7.	Liquidation commencement date of corporate debtor	Pronouncement of Order: 18.01.2021 Procurement of Certified Copy of order: 27.01.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Abhishek Anand, RegistrationNo.-IBBI/IPA-002/IPN00038/2016-2017/10077 Mob: +91-9899000168
9.	Address and e-mail of the liquidator, as registered with the Board	Address: E-103, LGF, Greater Kailash Enclave-1, New Delhi-110048 Email: irpepoch@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: E-103, LGF, Greater Kailash Enclave-1, New Delhi-110048. Email: irpepoch@gmail.com
11.	Last date for submission of claims	28.02.2021

Notice is hereby given that the National Company Law Tribunal Bench III has ordered the commencement of liquidation of the S.B.O. Export Private Limited on 18.01.2021.

The stakeholders of **PARAS SPARES AND ACCESSORIES LIMITED** are hereby called upon to submit their claims with proof on or before 28.02.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Mr. Abhishek Anand
Date and place: 27.01.2021, New Delhi

